

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 236 of 2020**

**IN THE MATTER OF:**

**Yogesh Kumar Jashwantlal Thakkar**

**...Appellant**

**Versus**

**Indian Overseas Bank & Anr.**

**...Respondents**

**Present:**

**For Appellant :               None**

**O R D E R**

**07.02.2020**       Nobody appears on behalf of the Appellant.

Post the case 'for Admission (Fresh Case)' on **13<sup>th</sup> February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Shreesha Merla ]  
Member (Technical)

/ns/RR/